



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,  
Lodhi road, New Delhi 110 003.

Dated: 05.08.2025

**NOTICE**

Please take notice that the following matters listed in the Court – II on 07.08.2025 & 08.08.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 289-291 of 2024 & I.A. No. 1015, 1016, 1017 of 2025  <b>Part Heard</b>	Rare Asset Reconstruction Ltd. Vs. VR2 Land Development Pvt. Ltd. & Ors.	Abhirup Dasgupta	Malak Bhatt Neeha Nagpal- R2&3 Tishampati Sen Riddhi Sancheti- R4 Chintan Gandhi Aman Varma- R7
2.	Comp. App. (AT) (Ins) No. 1330 of 2024 <b>Part Heard</b>	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.  <b>With</b>	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman
3.	Comp. App. (AT) (Ins) No. 1345 of 2024	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman

4.	Comp. App. (AT) (Ins) No. 1159 of 2022  <b>Part Heard</b>	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd.  <b>With</b>	Natasha Dalmia	Ashwini Kr. Singh Asav Rajan-R1 P.V. Dinesh-R2
5.	Comp. App. (AT) (Ins) No. 1241 of 2022  <b>Part Heard</b>	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. & Anr.  <b>With</b>	Natasha Dalmia	Ashwini Kr. Singh- R1 P.V. Dinesh-R2
6.	Comp. App. (AT) (Ins) No. 1982 of 2024  <b>(With Defects) Part Heard</b>	Manoj Lalwani Vs. Ritu Automobiles Pvt. Ltd. Through Liquidator & Anr.	Palash S Singhai	Asav Rajan Charu Trivedi- for HDFC Mahesh Surekha- for Liquidator
7.	Comp. App. (AT) (Ins) No. 1404 of 2024  <b>(With Defects) Part Heard</b>	Surender Pal Singh Mangat Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.  <b>With</b>	Akash Jain	S.S. Hooda Aayushman Aeron Aditya Hooda Anant Merathia Anurag Goel
8.	Comp. App. (AT) (Ins) No. 1405 of 2024  <b>Part Heard</b>	Gursimran Kaur Mann Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Ors.	Prachi Johri	S.S. Hooda Aayushman Aeron Aditya Hooda Anant Merathia Anurag Goel

By order of Hon'ble Chairperson  
-Sd/-  
Registrar